

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA/125(AHM)2021 in CP(IB) 332 of 2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021**

Name of the Company: Darshan Bharatbhai Patel  
V/s  
Gokul Ceramic Pvt. Ltd

Section 19(2) IBC r.w Rules 11 of NCLT rules,2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

- 1.
- 2.

**ORDER**

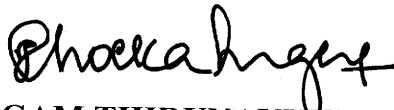
**(through video conferencing/physical)**

Mr. Kamil Lokhandwala, Advocate appeared on behalf of Applicant. Mr. Keyur Shah, IRP is present in person through video conferencing.

None appeared on behalf of Respondent.

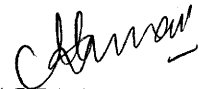
On the request of the Applicant, the matter is adjourned.

List the matter on 27.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 31st day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**